

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. **IA 716/2023 Intervention Petition/32/2024 IA 1956/2024
IA 4863/2023 IA 1765/2024 IA 2520/2024 In
C.P. (IB)/1765(MB)2018**

CORAM:

**SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.06.2024**

**NAME OF THE PARTIES: - IA 1956/2024- Darwin Platform
Infrastructure Limited
V/s
Union Bank of India
IA 4863/2023 Darwin Platform
Infrastructure Limited
V/s
Shailesh Verma
IA 1765/2024 Abhijeet Pramod Pawar
V/s
Shailesh Verma
Intervention Petition/32/2024 Mukesh
Mangale
V/s
Darwin Platform Infrastructure Limited
IA 2520/2024 Union Bank of India
V/s
Darwin Platform Infrastructure Limited
& Anr
IN THE MATTER OF
Raj Infrastructure Development (India)
Pvt Ltd.
V/s
Lavasa Corporation Ltd.**

Section: 60(5) U/s 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Sr. Adv. Mr. Gaurav Joshi a/w Adv. Dhruva Gandhi, Adv. Deepak Deshmukh, Adv. Vivek Dwivedi, Adv. Nevil Chopra appeared for the Applicant in IA.No.1956/2024 and Respondent No. 1 in IA.No.2520/2024. Sr. Adv. Prateek Seksaria, Adv. Shiriraj Khambete, Adv. Naman Jain appeared for the Respondent i.e. (Union Bank of India). List this matter on **25.06.2024 at 2:30 PM**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)